NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

PRESENT:	SHRI RATAKONDA MURALI DR. ASHOK KUMAR MISHR		8 s 4
APPLICATIO	N NUMBER	: ZA 205/1 : TP 121/16	4
PETITION NUMBER		: TP 121/16	
NAME OF THE PETITIONER(S)		: MIS. GT. CO	RP LOTUS M.
IAME OF THE RESPONDENT(S)		*	
INDER SECTION		: 621A	
NO. NAN	ME(IN CAPITAL)	DESIGNATION	SIGNATURE
PHONE NUMBER		REPRESENTATION BY WHOM	
PCS i	s present. Perused ROC repo	CS. ort which disclose that it covers to for amendment to add one m	two financial years. PCS ore financial year to the
A 4 la :-	requested, posted to 15.02.20	17	